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Date: 21/11/2025

(1933) 07 CAL CK 0030

Calcutta High Court

Case No: None

Muhammad Abdul

Khoyer

APPELLANT

Vs

Asgar Khan and

Another

RESPONDENT

Date of Decision: July 24, 1933

Citation: 148 Ind. Cas. 892

Hon'ble Judges: C.C. Ghose, Acting C.J.; S.K. Ghose, J

Bench: Division Bench

Judgement

@JUDGMENTTAG-ORDER

1. For the reasons set out in the letter of reference, we accept the reference and set aside the conviction and the sentence. The fines, if paid, will be refunded.